

## LOK SABHA

*Monday, December 15, 1969/  
Agrahayana 24, 1891 (Saka)*

*The Lok Sabha met at Eleven of the Clock.*

[MR. SPEAKER in the Chair]

### OBITUARY REFERENCE

MR. SPEAKER : I have to inform the House of the sad demise of Shri Asim Krishna Dutt who passed away at Calcutta on Friday, the 12th December, 1969 at the age of 77.

Shri Dutt was a Member of the First Lok Sabha during the years 1952 to 1957.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY, AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : We have heard this morning of the passing away of Shri Asim Krishna Dutt. Shri Dutt was a well known freedom fighter. He was a man of many talents and a distinguished lawyer who gave up his professional practice to handle many an important political case in pre-Independence days, in the great tradition of many stalwarts of our struggle for freedom. He also took active part in relief and rehabilitation work of refugees during partition and he gave financial help to the political sufferers and their families. He took deep and personal interest in them. He was associated with many social, cultural and educational institutions and took keen personal interest in them. He took part in the activities of the Rama Krishna Mission. Thus he led a full life and made valuable contribution to our national affairs.

We deeply mourn his loss and request you to kindly convey to the bereaved family our sincere condolences.

DR. RAM SUBHAG SINGH (Buxar) : Sir, I endorse the sentiments expressed by the Prime Minister on the sad demise of Shri Asim Krishna Dutt. As she pointed out, he was a great Barrister of Eastern India and he was loved and respected all people who knew him. As a Member of this House also he endeared himself to all the members who came into contact with him. He was known for his philanthropy as well as his social work and he rendered very useful service at the time of Partition of the country and in resettling the refugees who came to India from East Bengal.

On behalf of the Congress (O), I express my deep-felt condolences on the death of this distinguished Congress leader and I request you to convey our deep sense of sorrow to his bereaved family.

SHRI HEM BARUA (Mangaldai) : On behalf of the P.S.P. party I express my deep shock on the sad and sudden demise of Shri Asim Krishna Dutt, a man who fought for the freedom of this country and a man who dedicated all his life to the cause of social service in the country. I request you to convey our sense of sorrow and sadness on his sudden demise to the bereaved family.

श्री यज्ञ दत्त शर्मा (अमृतसर) : भारतीय स्वतंत्रता संग्राम के एक अच्छे सेनानी, समाज-सेवी, देश के एक महान नागरिक, प्रवासी बंधुओं के लिए बहुत ही योग्य प्रकार की सेवा करने वाले इस भारत के महान नागरिक के लिए मैं अपने दल की ओर से उन के दुःखद व आकस्मिक निधन पर हादिक शोक प्रकट करता हूँ और आप से निवेदन करता हूँ कि हमारी इन भावनाओं को उन के शोकग्रस्त परिवार तक पहुंचा दें।

SHRI JYOTIRMOY BASU (Diamond Harbour) : On behalf of my party, I express my sense of shock and sorrow on the sad and sudden demise of Shri Asim Krishna Dutt. He was a well-known man in Calcutta and his death will be a great loss to many there. On behalf of my party, I join the leader and my colleagues in the House in mourning the loss of the great

departed leader. I request you to convey our deep-felt condolences to the bereaved family.

**SHRI D. N. PATODIA (Jalore) :** On behalf of my party, I join in expressing our deep sense of sorrow and condolences on the death of Shri Asim Krishna Dutt. I happened to know him in Calcutta as an eminent Solicitor. He was prominent in his profession and, later, he was prominent in politics. His son is a very distinguished person in West Bengal. All our hearts go in sympathy to his son, Shri Ashok Kumar Dutt, in his loss. I request you to convey our condolences to the bereaved family.

**MR SPEAKER :** The House may stand in silence for a short while as a mark of respect to the departed soul.

*The Members then stood in silence for a short while.*

#### ORAL ANSWERS TO QUESTIONS

##### FORMATION OF UN BRIDGE GROUP WITH NETHERLANDS CO-OPERATION

\*572. **SHRI PREM CHAND VERMA :** Will the Minister of FINANCE be pleased to state :

(a) whether an agreement has been reached with the Netherlands Government for co-operation to form a UN Bridge Group;

(b) if so the precise nature of the co-operation and how it is hoped to secure the desired results; and

(c) the nature of talks held between the Indian representative and the Netherlands Government.

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) :** (a) and (b). No Sir, no agreement has been reached.

(c) Mr. B. J. Udink, Minister without Portfolio in charge of Development Aid of the Government of the Netherlands, was in New Delhi and held discussions with

the Government of India on the following subjects :

(i) Problems of development in the context of the Second Development Decade.

(ii) Bilateral economic relations between India and the Netherlands.

**श्री प्रेम चन्द वर्मा :** मैं मंत्री महोदय से जानना चाहता हूँ कि क्या हिन्दुस्तान यू० एन० ब्रिज ग्रुप में शामिल हो रहा है, यदि हाँ, तो क्या इस से 70 डेवलपिंग कंट्रीज़ का जो ग्रुप है वह इस से कमज़ोर तो नहीं होगा ? इस वक्त नीदरलैंड से हमारे ट्रेड सम्बन्ध कैसे हैं आर एक्सपोर्ट और इम्पोर्ट की क्या स्थिति है ?

**SHRI P. C. SETHI :** As far as the question of joining the U.N. Bridge Group is concerned, we have not given any ready indication to join the Group. But we have given certain ideas with regard to the proposal we have received. We have said that this Group should not move in a manner to undermine and disrupt the Group-system which is a mechanism of each UNCTAD Conference; secondly, the efforts to bring about a compromise through functioning of the Group must not result in scaling down the targets envisaged by the developing countries for the Second Development Decade and, thirdly, the members of the developed countries must try to promote ideas that it is not necessary for all developed countries to share an equal burden and that some might take a prominent position.

With regard to the second question which the hon. Member has put, as far as the Netherlands Group is concerned, in 1969-70 we got 11.2 millions credit on soft terms and, as far as imports and exports are concerned, our trade relations with them have improved and the gap in our exports and imports has come down from Rs. 10 crores to about Rs. 4.38 crores.

**श्री प्रेम चन्द वर्मा :** अंडर डिवेलेपिंग कंट्रीज़ के इमदादी फंड में इनकम का एक प्रतिशत जो विश्व के लगभग सभी देशों ने देना स्वीकार